

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3072
ANSWERED ON 04.08.2022

PM'S NEW WELFARE PROGRAMME FOR MINORITIES

3072. SHRI GNANATHIRAVIAM S.:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Prime Minister's new welfare programme for minorities aims for improving the living conditions of minorities and also provides an appropriate share in infrastructure development schemes and if so, the details thereof;
- (b) whether funds meant for development schemes is earmarked for the welfare of minorities; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): Yes Sir. The Ministry is implementing the Prime Minister's New 15 Point Programme for welfare of Minority Communities. It is an overarching programme which covers various schemes/initiatives of the participating Ministries/Departments with an aim to ensure that the underprivileged and weaker sections of six centrally notified minority communities have equal opportunities for availing the various Government welfare Schemes and contribute to the overall socio-economic development of the Country. The programme has the following broad objectives: (i) Enhancing opportunities for education; (ii) Ensuring an equitable share for minorities in economic activities and employment, through existing and new schemes, enhanced credit support for self-employment, and recruitment to State and Central Government jobs; (iii) Improving the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes; and (iv) Prevention and control of communal disharmony and violence.

Under the said 15 PP Programme, various schemes/initiatives are implemented by various Ministries/Departments of the Central Government throughout the country. Under these schemes covered under 15 Point Programme, 15% of the outlays and targets are, to the extent possible, earmarked for notified minorities. However, the schemes of the Ministry of Minority Affairs covered under the 15 Point Programme are exclusively meant for notified minorities. The details of the schemes are as under:-

A. Educational Empowerment

- i. Scholarship Schemes- Pre-Matric Scholarship, Post-Matric Scholarship and Merit-cum-Means based Scholarship.

- ii. Maulana Azad National Fellowship Scheme, provides financial assistance to students from notified minority communities, to pursue higher education such as M.Phil and Ph.D.
- iii. In addition, the Maulana Azad Education Foundation implements the scheme viz. Begum Hazrat Mahal National Scholarship for meritorious girls belonging to minorities studying in Classes IX to XII.
- iv. Naya Savera – Free Coaching and Allied Scheme which aims to enhance skills and knowledge of students and candidates from minority communities where total annual family income is less than Rs. 6 lakh to get employment in Government Sector/ Public Sector Undertaking, jobs in private sector, and admission in reputed institutions in technical and professional courses at undergraduate and post-graduate levels.

B. Economic Empowerment

i. Skill Development:

a) Seekho aur Kamao (Learn & Earn): It is a skill development initiative for minorities and aims to upgrade the skills of minority youth in various modern/traditional skills depending upon their qualification, present economic trends and market potential, which can earn them suitable employment or make them suitably skilled to go for self-employment.

b) A mission has been launched by the Ministry of Minority Affairs under “Upgrading the Skill and Training in Traditional Arts/Crafts for Development (USTTAD)” scheme to give an effective platform to minority artisans and culinary experts from across the country to showcase and market their finest handicraft and exquisitely crafted products through “Hunar Haats” organized by the Ministry.

c) Nai Manzil – A scheme to provide education and skill training to the youth from minority communities.

d) Gharib Nawaz Employment Training Programme for providing short-term job oriented skill development courses to youths belonging to minority communities.

e) Pradhan Mantri Kaushal Vikas Yojana (PMKVY): Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing a flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) with an objective to provide skilling to people including persons from minority community under Short Term Training (STT) and Recognition of Prior Learning (RPL) across the country.

ii. National Minorities Development Finance Corporation (NMDFC) Loan Schemes provide concessional loans for self-employment and income generating activities for the socio-economic development of the ‘backward sections’ amongst the notified minorities.

iii. Priority Sector Lending by Banks (Department of Financial Services)

iv. National Urban Livelihoods Mission (M/o Housing & Urban Affairs)

v. National Rural Livelihoods Mission (M/o Rural Development)

vi. Deen Dayal Upadhyay – Gramin Kaushal Yojana (M/o Rural Development)

vii. Pradhan Mantri Awaas Yojana (Gramin)- (M/o Rural Development)

In addition, another scheme namely Pradhan Mantri Jan Vikas Karyakram (PMJVK) is implemented by the Ministry of Minority Affairs, which aims to improve the socio-economic conditions and basic amenities of minorities so as to improve their quality of life and reduce imbalances in the identified Minority Concentration Areas. The major projects approved under PMJVK are in sectors of education, health and skill, and include Residential Schools, School buildings, Hostels, Degree Colleges, ITIs, Polytechnics, Sadbhav Mandaps, Health Centres, Skill Centres, Sports facilities, Drinking Water facilities, sanitation facilities etc.

The details of various schemes, being implemented by the Ministry of Minority Affairs and utilisation of funds under the schemes covered under the Pradhan Mantri New 15 Point Programme are at Annexure-I.

Annexure-I**Details of Expenditure incurred under schemes covered under PM's New 15 Point Programme during Financial Years 2017-18 to 2021-22 referred to in reply to LS US Q. No. 3072 for 04.08.2022 raised by Shri GNANATHIR S. regarding "PM's New Welfare Programme for Minorities"**

(Rs. In crore)

S. No.	Name of Scheme	2017-18	2018-19	2019-20	2020-21	2021-22
M/o Minority Affairs:						
1.	Pre-matric Scholarship	1108.13	1176.19	1324.84	1325.54	1350.99
2.	Post-matric Scholarship	479.72	354.89	428.77	512.81	411.87
3.	Merit-cum Means based Scholarship	388.79	261.17	285.63	396.34	345.77
4.	Maulana Azad National Fellowship Scheme	124.87	97.85	100.00	73.50	74.00
5.	Naya Savera - Free Coaching and Allied Scheme	45.59	44.61	13.97	18.44	36.33
6.	Loan schemes of National Minority Development & Finance Commission (NMDFC)	570.83	603.66	602.50	650.41	700.00
7.	Begum Hazrat Mahal scholarship scheme for meritorious girls	The expenditure incurred since inception under the scheme is 793.27 Crore.				
8.	Pradhan Mantri Jan Vikas Karyakram	1197.66	1156.07	1698.29	1091.94	1266.86
D/o School Education & Literacy:						
9.	Scheme for Providing Education to Madarasas/ Minorities (SPEMM)	107.89	18.25	70.94	214.28	161.53
M/o Rural Development:						
10.	Pradham Mantri Awas Yojana - Gramin	6482.31	5007.65	5582.24	7463.12	5903.45
11.	National Rural Livelihoods Mission (Funds Disbursed under Revolving Fund and Community Investment Fund)	Total funds released under the scheme during the period 2017-18 to 2021-22 were Rs.562.85 crore (provisional)				
D/o Financial Services:						
12.	Priority Sector Landing by Banks to Minorities (Loans Outstanding)	3,12,683	3,22,494	3,16,076	2,87,917	2,90,272 (as on 30.09.2021)
13.	Pradhan Mantri MUDRA Yojana	The loans to the tune of Rs. 1,59,185.87 Crore have been sanctioned to persons belonging to minority communities under PMMY during the period 08.04.2015 to 31.12.2021.				
M/o Housing & Urban Affairs:						
14.	National Urban Livelihoods Mission (Funds Disbursed under Different Component)	105.93	112.08	102.70	81.89	85.53 (as on 28.02.2022)